

India. That is the first prerequisite; for further development of the infrastructure in Kotah, I shall seek the hon. Members personal co-operation.

**SHRI BRIJ RAJ SINGH KOTAH :** I shall be happy to do so but the air service is only a non-scheduled service.

**SHRI KAMALANATHAN :** The people of Tamil Nadu had been pressing for an airport at Salem. The new steel plant is also coming up and there is a hill-station Yercaud nearby. Will the Minister consider the suggestion to have an airport at Salem ?

**DR. KARAN SINGH :** The suggestion had been made many times. Now that a steel plant is also coming up, perhaps it is a matter which must have a fresh survey; I shall get a survey undertaken.

**SHRI S. M. SOLANKI :** Is the Minister aware of the fact that Nalsarovar near Ahmedabad is a place where birds from Pakistan, Russia and China, Iran and other parts of the world come and it is a very interesting place ?

**MR. SPEAKER :** They are tourist birds.

**SHRI S. M. SOLANKI :** I request the Minister to have a hotel for the tourists and I also request him to visit that place and see things for himself.

**DR. KARAN SINGH :** Does he want a hotel for those birds ? I shall consider his suggestion.

**SHRI C. K. BHATTACHARYYA :** In Midnapore district of Bengal we have got a beautiful beach at Digha and till now that beach had been used by individuals for taking their aeroplanes coming and going from Calcutta. May I ask the hon. Minister whether he has any proposal for giving an air connection to that place from Calcutta because it is so near Calcutta and people might come and go back in a day. This is the question which Mr. Samar Guha was trying to ask.

**DR. KARAN SINGH :** Digha has been included by the West Bengal Government in its fourth plan for tourism

development for accommodation and beach facilities.

As far as the air services are concerned, as I said earlier, we are extremely tight at present with our air services. We may not be able to provide it in the near future. But I will certainly keep the hon. Member's suggestion in mind. (*Interruption*)

**श्री राम सेवक यादव :** अध्यक्ष महोदय, जिन मंत्रालयों पर बहम नहीं हुई है उन पर आप एक एक शॉर्ट नोटिस ब्रेशचन मन्जूर करवा देते तो काम चल जाता और इस प्रश्न पर इतना समय न लगता ।

#### WRITTEN ANSWERS TO QUESTIONS

##### RECOMMENDATION OF WORKING GROUP ON FISCAL AND FINANCIAL INCENTIVES RE : ISSUE OF LICENCES FOR STARTING INDUSTRIES IN BACKWARD AREAS.

\*1561. **SHRI S. KUNDU :** Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state :

(a) whether the Working Group on Fiscal and Financial incentives for starting industries in backward areas had recommended that no licences should be issued for establishment of certain new industrial units in certain demarcated areas and, if so, whether Government have accepted the recommendations; and

(b) if not, the reasons therefor ?

**THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED)** (a) and (b). The Working Group on Fiscal and Financial Incentives for starting industries in backward areas (Wanchoo Committee) has, among other things, recommended certain disincentives for over-crowding of industries in already developed zones. A further recommendation in this regard was that no licences should be issued for the establishment of new units in certain demarcated areas of Bombay, Calcutta, Delhi and Madras and also for

expansion of existing units in these congested areas particularly of Bombay and Calcutta. No final decision has, however, yet been taken on the subject.

**CONCESSION FOR SETTING UP INDUSTRIES IN BACKWARD AREAS**

\*1563. SHRI BEDABRATA BARUA : Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state :

(a) whether Government had decided in 1967 to give 10 per cent subsidy on the capital and income-tax relief for 5 years in case an industry is located in a backward area;

(b) whether it is a fact that the above decision was later reversed at the instance of the National Development Council; and

(c) whether Government have accepted the decision of the National Development Council to the exclusion of the earlier Cabinet decision ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED) (a) to (c). Attention of the Hon'ble Member is invited to the provisions of clause (xx) of Rule 41(2) of the Rules of Procedure and Conduct of Business in the Lok Sabha.

**EXPENSES ON ELECTIONS**

\*1568. SHRI SHRI CHAND GOYAL : Will the Minister of LAW AND SOCIAL WELFARE be pleased to state :

(a) the total expenses incurred by Government in conducting the General Elections of 1967 for Parliament as well as for State Assemblies, separately;

(b) whether there is a demand that Government should bear the expenses of all candidates who manage to save their security deposits;

(c) the total expenses likely to be incurred on all such candidates provided Government allow this expense to the

maximum permissible limit allowed by law; and

(d) whether Government have considered the above proposal and, if so, the result thereof ?

THE MINISTER OF LAW AND SOCIAL WELFARE (SHRI GOVINDA MENON) : (a) The total expenses incurred by the Government in conducting the general elections to the House of the People and the State Legislative Assemblies in 1967 was Rs. 10,95,33,772. As the elections were held simultaneously to both the House of the People and State Legislatures, separate figures are not available. This expenditure was shared between the Centre and State on 50 : 50 basis.

(b) The Government has no information on this matter.

(c) and (d). Do not arise.

**GOVERNMENT'S WARNING TO RE-ROLLING MILLS TO KEEP PRICES OF PRODUCTS AT REASONABLE LEVEL**

\*1570. SHRI MAYAVAN :

SHRI N. R. LASKAR :

SHRI DHANDAPANI :

SHRI CHENGALRAYA NAIDU :

Will the Minister of STEEL AND HEAVY ENGINEERING be pleased to state :

(a) whether it is a fact that Government have warned the steel re-rolling mills to keep the prices of their products at reasonable level and that otherwise Government will be forced to take other measures;

(b) whether in spite of the warning, the re-rolling mills have not taken any action; and

(c) if so, what other measures are being considered to keep the prices at reasonable level ?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL & HEAVY ENGINEERING (SHRI K. C. PANT) : (a) No, Sir. In an informal